

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 3809
TO BE ANSWERED ON 08.12.2016

Drinking Water Projects in Tribal and Backward Areas

3809. SHRI NISHIKANT DUBEY

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of ongoing/proposed projects to improve availability of drinking water and sanitation facilities in tribal and backward areas in the country, State-wise including Jharkhand;
- (b) the funds sanctioned/allocated for various tribal areas in the country including Jharkhand, State/UT-wise; and
- (c) the current status of drinking water availability and sanitation standards in the tribal belts in various States across the country, State/UT-wise?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) The State-wise details of ongoing / proposed schemes under National Rural Drinking Water Programme (NRDWP) in Schedule Tribesdominated habitations in the country including Jharkhand is at **Annexure-I**.

The Swachh Bharat Mission (Gramin) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. Currently SBM(G) is under implementation in **147** tribal-dominated districts. State-wise, number of tribal-dominated districts where SBM(G) is under implementation at **Annexure-II**.

The Ministry does not maintain the detail separately for backward areas.

- (b) The State / UT-wise details of funds sanctioned / allocated under NRDWP for Schedule Tribesdominated habitations during current year in the country including Jharkhand is at **Annexure-III**.

The State/UT-wise, Central share released in Schedule Tribes (STs) dominated districts during current year under SBM (G) as per the information available on the online Integrated Management Information System (IMIS) of SBM(G) is at **Annexure-IV**.

- (c) The State / UT-wise details of current status of drinking water availability in Schedule Tribesdominated habitations in the country are at **Annexure – V**.

The State/UT-wise, Sanitation Coverage in Schedule Tribes (STs) dominated districts as on 5.12.2016 as per the information uploaded by the States concerned on the IMIS of SBM(G) is at **Annexure-VI**.

Annexure-I

Annexure referred to in part (a) of Lok Sabha Unstarred Question No 3809 due for reply on 08.12.2016			
Number of Schemes under NRDWP in ST dominated habitations as on 06/12/2016			
S. No.	State	Ongoing	Proposed
1	ANDAMAN And NICOBAR	0	0
2	Andhra Pradesh	105	0
3	Arunachal Pradesh	454	16
4	Assam	622	0
5	Bihar	9	0
6	Chattisgarh	2560	326
7	Goa	2	0
8	Gujarat	1483	73
9	Haryana	0	0
10	Himachal Pradesh	98	0
11	Jammu And Kashmir	528	0
12	Jharkhand	2893	0
13	Karnataka	2429	160
14	Kerala	2	0
15	Madhya Pradesh	3031	33
16	Maharashtra	1986	251
17	Manipur	170	0
18	Meghalaya	994	4
19	Mizoram	4	0
20	Nagaland	113	1
21	Odisha	3120	16
22	Puducherry	0	0
23	Punjab	0	0
24	Rajasthan	131	13
25	Sikkim	2	0
26	Tamil Nadu	8	0
27	Telangana	132	0
28	Tripura	1018	2
29	Uttar Pradesh	18	0
30	Uttarakhand	14	0
31	West Bengal	160	0
Total		22086	895

**Annexure referred in part (a) of the reply to Lok Sabha Un-starred Question
No.3809 due for reply on 8-12-2016**

State-wise, number of Tribal dominated districts where SBM(G) is under implementation		
S.N.	State	No. of Tribal dominated districts where SBM(G) is under implementation
1	Andhra Pradesh	5
2	Arunachal Pradesh	9
3	Assam	10
4	Chhattisgarh	5
5	Gujarat	8
6	Himachal Pradesh	3
7	Jharkhand	7
8	Karnataka	4
9	Kerala	7
10	Madhya Pradesh	17
11	Maharashtra	10
12	Manipur	5
13	Meghalaya	5
14	Mizoram	3
15	Nagaland	7
16	Odisha	9
17	Rajasthan	5
18	Sikkim	4
19	Tamil Nadu	5
20	Telangana	3
21	Tripura	3
22	Uttar Pradesh	1
23	West Bengal	12
	TOTAL	147

**Annexure referred to in part (b) of Lok Sabha Unstarred Question No 3809 due for reply
on 08.12.2016**

**State-wise Allocation & Release under NRDWP for ST dominated habitations
during 2016-17 as on 04.12.2016**

(Amount Rs. in Crores)

S.No.	State	ST	
		Allocation	Release
1.	Andaman And Nicobar	0.04	0
2.	Andhra Pradesh	12.35	4.35
3.	Arunachal Pradesh	42.77	0
4.	Assam	28.46	13.35
5.	Bihar	2.7	2.34
6.	Chhattisgarh	21.6	10.63
7.	Goa	0.34	0.17
8.	Gujarat	50.69	25.16
9.	Haryana	0	0
10.	Himachal Pradesh	3.66	3.51
11.	Jammu And Kashmir	31.34	15.62
12.	Jharkhand	24.28	22.71
13.	Karnataka	25.14	11.52
14.	Kerala	1.29	0.62
15.	Madhya Pradesh	48.52	34.24
16.	Maharashtra	45.22	21.47
17.	Manipur	10.93	0
18.	Meghalaya	28.11	0
19.	Mizoram	16.12	0
20.	Nagaland	19.14	0
21.	Odisha	24.08	23.41
22.	Puducherry	0	0
23.	Punjab	0	0
24.	Rajasthan	96.22	45.53
25.	Sikkim	2.53	2.53
26.	Tamil Nadu	2	0.99
27.	Telangana	7.38	10.72
28.	Tripura	9.98	0
29.	Uttar Pradesh	2.42	1.84
30.	Uttarakhand	2.34	1.7
31.	West Bengal	14.26	9.04
Total		573.91	261.45

(source: format D-1 G)

Annexure referred in part (b) of the reply to Lok Sabha Un-starred Question No.3809 due for reply on 8-12-2016

State/UT-wise central share released under SBM(G) during current year in ST dominated districts

S.N.	State	2016-17 (Upto 6.12.2016)
1	Andhra Pradesh	43.92
2	Arunachal Pradesh	0.00
3	Assam	0.00
4	Chhattisgarh	0.00
5	Gujarat	0.00
6	Himachal Pradesh	5.41
7	Jharkhand	49.00
8	Karnataka	18.54
9	Kerala	29.69
10	Madhya Pradesh	0.00
11	Maharashtra	82.19
12	Manipur	0.00
13	Meghalaya	0.00
14	Mizoram	0.00
15	Nagaland	0.00
16	Odisha	0.00
17	Rajasthan	0.00
18	Sikkim	0.00
19	Tamil Nadu	68.07
20	Telangana	0.00
21	Tripura	0.00
22	Uttar Pradesh	5.66
23	West Bengal	0.00
	TOTAL	302.49

Annexure referred to in part (c) of Lok Sabha Unstarred Question No 3809 due for reply on 08.12.2016

Details of drinking water availability in ST dominated habitations as on 04.12.2016

S.No.	State	Total No of Habitations	No of Fully Covered Habitations (i.e. getting at least 40 lpcd)	No of Partially Covered Habitations ((i.e. getting less than 40 lpcd))	No of Quality Affected Habitations (affected by chemical contamination)
1	Andaman And Nicobar	91	41	50	0
2	Andhra Pradesh	9549	5686	3828	35
3	Arunachal Pradesh	7162	2682	4437	43
4	Assam	17440	9801	5604	2035
5	Bihar	1834	984	772	78
6	Chhattisgarh	50693	47807	2101	785
7	Goa	50	50	0	0
8	Gujarat	15400	15400	0	0
9	Haryana	2	2	0	0
10	Himachal Pradesh	3242	2679	563	0
11	Jammu And Kashmir	2976	1538	1438	0
12	Jharkhand	55426	51986	48	3392
13	Karnataka	2547	1360	1090	97
14	Kerala	40	2	36	2
15	Madhya Pradesh	55949	55814	15	120
16	Maharashtra	17433	15647	1753	33
17	Manipur	2254	1815	439	0
18	Meghalaya	10117	1622	8492	3
19	Mizoram	730	441	289	0
20	Nagaland	1504	692	771	41
21	Odisha	57432	47480	9232	720
22	Puducherry	0	0	0	0
23	Punjab	0	0	0	0
24	Rajasthan	21824	13551	6854	1419
25	Sikkim	816	387	429	0
26	Tamil Nadu	2707	2690	16	1
27	Telangana	9739	5276	4085	378
28	Tripura	5076	2293	290	2493
29	Uttar Pradesh	817	783	10	24
30	Uttarakhand	1230	530	700	0
31	West Bengal	9525	5058	3764	703
Total		363686	294097	57187	12402
Percentage			80.87	15.72	3.41

Lpcd :litres per capita per day

(source- format C-17)

Annexure referred in part (c) of the reply to Lok Sabha Un-starred Question No.3809 due for reply on 8-12-2016

State-wise, Sanitation Coverage in Tribal dominated districts		
S.N.	State	Sanitation Coverage in Tribal dominated districts (in percentage)
1	Andhra Pradesh	50.95
2	Arunachal Pradesh	77.02
3	Assam	60.73
4	Chhattisgarh	78.99
5	Gujarat	83.90
6	Himachal Pradesh	100.00
7	Jharkhand	51.11
8	Karnataka	85.51
9	Kerala	100.00
10	Madhya Pradesh	50.76
11	Maharashtra	68.32
12	Manipur	87.26
13	Meghalaya	87.48
14	Mizoram	86.23
15	Nagaland	60.02
16	Odisha	39.17
17	Rajasthan	66.72
18	Sikkim	100.00
19	Tamil Nadu	62.85
20	Telangana	32.84
21	Tripura	69.95
22	Uttar Pradesh	37.78
23	West Bengal	80.39